

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. C.P.(IB)-398(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Tejraj M Tak
Vs
Ambika Metal and Alloys Pvt Ltd

Appearances:

For Petitioner : None appeared

For Respondent : None appeared

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the parties, list on **19.04.2024** for appearance of the petitioner/dismissal of the company petition.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)